

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

O.A. No. 995 of 1997

Date of order: 10.11.1998

Present: Hon'ble Mr. D. Purakayastha, Judicial Member
Hon'ble Mr. B.P. Singh, Administrative Member

Sri Tapan Halder, S/O of Latre Madhab Halder
R/O Vill. Ektara, P.O. Natungunj, P.S. Usthi,
District 24-Parganas (South)

... Applicant

VS

1. Union of India, service through the Chief
General Manager, Department of Tele-
Communication, Calcutta Telephones, Telephone
Bhavan, Calcutta-700 001

2. The Assistant Director (Recruitment),
Department of Tele-Communication, Calcutta
Telephones, 8, Bentinck Street, Calcutta-1

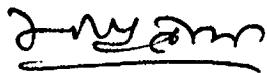
... Respondents

For the Applicant : None

For the Respondents : Mrs. B. Ray, counsel

O R D E R

When the case is called none appears for the applicant. It appears from the record that nobody appears on behalf of the applicant for the last three consecutive occasions. So, the application is dismissed for default. Mrs. Ray, 1d. adv. is present on behalf of the respondents.



MEMBER (A)



MEMBER (J)